

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 113
CP(IB) 163 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Parthdye Chem Pvt Ltd
V/s
Clinch Silicones Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned PCS, Ms. Richa Goyal
For the Corporate Debtor :

ORDER

None appeared for the Corporate Debtor. Corporate Debtor is already Ex-parte.

We direct Operational Creditor to file written submissions (not more than three pages) and upload pleadings/documents on E-portal within a week.

Matter stands adjourned to 14.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)
MEMBER (JUDICIAL)